

SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

128

C.P.No. 742/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Ashok Kumar Bala & Anr-Vs- Bala & Sons Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

D.N. SHARMA, Adv

NEHA SOMANI, Pr. CS

} R-2

*Jinan K.R.*

23/8/2018

ORDER

The Ld. Counsel for the Respondent no.2 appears. Nobody represented on the side of the applicant.

List it for further consideration on 08.10.2018.

*Jd*  
(Jinan K.R.)  
Member(J)